

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No.610/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Kayencee Cereals Pvt.Ltd.-Vs- Alipurduar Enterprises Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. (Madhu Sudan Sarcar) operational creditor *Madhu Sudan Sarcar*  
MADHUSUDAN SARKAR

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Heard. Reserved for order.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)